COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 OF 2014

Dated : 20th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

| Gujarat Urja Vikas Nigam Ltd. & OrsVs.Gujarat Electricity Regulatory Commission | | | | Appellant(s) |
|---|---|--|-------|---------------|
| | | | | Respondent(s) |
| Counsel for the Appellant (s) | : | Mr. M.G. Ramachandr Mr. Anand K. Ganesar Ms. Poorva Saigal Mr. Shubham Arya | | |
| Counsel for the Respondent(s) | : | Mr. Tushar Mathur For Ms. Suparna Sriva | istav | а |

<u>ORDER</u>

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant prays for two weeks time to file his written submission.

Submission made by the learned counsel appearing for the Appellant, as stated above, place on record.

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant is permitted to file his written submission on or before 04.01.2018, after duly serving copy on the other side.

Thereafter, the learned counsel appearing for the Respondent may file their reply, if any, on or before 31.01.2018, after duly serving copy on the other side.

Post this matter for hearing on <u>06.02.2018</u>, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member